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O.A. 249/2002

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 19.3.2002

Heard Shri P.K.Padhi, learned counsel for the applicant and Shri S.Bhera, learned Addl. Standing Counsel for the Respondents.

In this O.A. the limited prayer of the applicant is for direction to Respondents No.1 to dispose of the representation dated 2.6.1999 vide Annexure-4. In this case notices were served on the ~~applicant~~ ^{Respondent} and they have filed counter. It appears from the counter that representation of the applicant has been disposed of vide Annexure-R/6 to the counter. In this view of the matter, nothing more remains in the O.A. for being adjudicated. The O.A. is, therefore, disposed of as infructuous.

MEMBER (ADMINISTRATIVE)

19.03.2002

MEMBER (JUDICIAL)

Copies of order of
19.3.02 may be served
to the Court for
bene.

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28.3.02

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